

[*Translation*]

Visits of Officers of AEPC to EEC Countries and U.S.A.

900. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of TEXTILES be pleased to state:

(a) whether there is any scope for further increase in the export of readymade garments to the E.E.C. countries and the U.S.A.;

(b) the names of the countries where officers of the Apparel Export Promotion Council are scheduled to visit in the near future, the purpose of their visit and the estimated expenditure involved;

(c) whether Government propose to impose restrictions on foreign visits by the officers of this Council; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): (a) Yes, Sir.

(b) The Apparel Export Promotion Council has proposed sending one of their officers for organising Buyer-Seller Meet in U.K., West Germany and Spain at an expenditure of Rs. 51,950/- and one officer to Los Angeles Fair, USA at an expenditure of Rs. 39,600/- during the remaining part of the current financial year.

(c) and (d). Govt. approves the proposals for visit of the officers of the Council to countries abroad on merits in the interest of increasing garment exports.

Report of Sukthankar and S.K. Singh Committees

901. SHRI C. JANGA REDDY:
DR. A.K. PATEL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Sukthankar and S.K. Singh Committees were constituted to go into the causes of spread of Cholera and Gastro-Enteritis in Delhi;

(b) whether the reports of these Committees have been received by Government; and

(c) if so, the main finding of the reports and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b). This Ministry has not received the report.

(c) Does not arise.

[*English*]

Maintenance of Government Quarters

902. SHRI HAFIZ MOHD. SIDDIQ:
SHRI RAM SAMUJHAWAN:
SHRI RAMASHRAY PRA-
SAD SINGH:

Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on 22 August, 1988 to Unstarred Question No. 3603 regarding Maintenance of Government quarters and state:

(a) whether extensive relaying of floors and repairs to walls in Government quarters has been undertaken this year; if so, the reasons therefor;

(b) whether a large number of Government quarters have not been white washed for the last three years, if so, the reasons thereof and the time by which the work is likely to be taken up;

(c) whether the doors and windows are proposed to be painted this year, if so, the details thereof; and

(d) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

New Born Boy Exchanged In Safdarjung Hospital

903. SHRI HAFIZ MOHD. SIDDIQ: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of Government has been drawn to the news appearing in Hindustan Times dated 28 October, 1988 captioned "New born boy exchanged";

(b) whether any enquiry has been made into the incident, if so, the outcome thereof, and the action taken against the staff responsible for it;

(c) the steps taken to avoid recurrence of such incidents in future; and

(d) the steps proposed to improve the working of maternity ward of Safdarjung Hospital and the C.G.H.S. Maternity Hospital in R.K. Puram, New Delhi?

THE MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Yes, Sir.

(b) An enquiry in this regard is being conducted by Dr. A.K. Mukherjee, Addl. Director General of Health Services.

(c) and (d). Necessary steps have been taken for strengthen the security measures.

Meeting of Departmental Promotion Committee

904. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Departmental Promotion Committee of his Ministry did not meet from

1983 to 1987 to consider the cases of promotion to class I and II officers;

(b) if so, the reasons therefor; and

(c) how Government propose to fill the vacant posts of Class I and II officers?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) The meetings of the Departmental Promotion Committee have been held from time to time during 1983 to 1987 to consider promotion to Class I (Group 'A') and Class II (Group 'B') posts.

(b) Does not arise.

(c) Action for filling up the vacant post belonging to Class I (Group 'A') and Class II (Group 'B') is taken as per the provisions of the Recruitment Rules as and when the vacancies arise.

Protection of Migratory Birds

905. SHRI CHINTAMANI JENA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether a large number of birds migrate from other countries and settle at the Chilka lake and in other parts of the country, particularly during the winter season;

(b) if so, the details thereof; and

(c) the steps being taken for their protection?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) Yes, Sir.

(b) More than 300 species of birds migrate from other countries to India during the winter season, out of which 42 species settle in Chilka lake.

(c) Steps taken for protection of migratory birds include: